

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 341**

**TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/BHADRAPADA 24,
1942 (SAKA)**

CIRCULATION OF FAKE CURRENCY NOTES

341. MS. RAMYA HARIDAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the circulation of fake currency notes has increased in the border areas in recent years;

(b) if so, the value of counterfeit Indian currency notes seized in denominations of Rs.2000, Rs.500 and Rs.200, State-wise;

(c) the steps being taken by the Government to counter the circulation of fake currency; and

(d) the assessment of impact of fake currency on Indian economy?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): As per the data available with NCRB, the value of Fake Indian Currency Notes (FICN) seized in denominations of Rs.2000, Rs.500 and Rs.200 during the recent years, in the bordering states, is given in the Annexure.

(c) : Intelligence and Security Agencies of Centre and State Governments keep a close watch on the elements involved in the circulation of fake currency notes in the country and take action on any reported violation of law.

The Government has taken various measures to check the smuggling and circulation of FICN into the country, which inter-alia, include:-

i) The Unlawful Activities (Prevention) Act, 1967 criminalises the production or smuggling or circulation of High Quality Fake Indian paper currency, coin or any other material as a “terrorist act”.

ii) FICN Coordination Group (FCORD) formed by the Ministry of Home Affairs (MHA) shares intelligence/information amongst the different security agencies of the States/Centre to counter the problem of circulation of fake currency notes in the country.

iii) A Terror Funding and Fake Currency Cell (TFFC) has also been created in the National Investigation Agency (NIA) to investigate terror funding and fake currency cases.

iv) A Memorandum of Understanding has been signed between India and Bangladesh to prevent and counter smuggling & circulation of Fake Currency Notes.

v) Security at the international borders has been strengthened by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observation posts along the international border, erection of border fencing and intensive patrolling.

vi) Standard Operating Procedure has been formulated for detection and investigation of FICN by Centre and State Police forces. Further, capacity building of State Police Forces has been enhanced by way of training on FICN.

(d): Production or smuggling or circulation of FICN has adverse effect on monetary stability of the country.

* * * * *

Statement indicating the value of Counterfeit Indian Currency Notes of Rs.2000, Rs.500 and Rs.200 during the period from 01-01-2016 to 31-12-2019 in respect of bordering States

State	Denomination of Rs.2000						Denomination of Rs.500						Denomination of Rs.200						
	2016	2017	2018	2019	Total	Value	2016	2017	2018	2019	Total	Value	2016	2017	2018	2019	Total	Value	
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Assam	325	4268	839	325	5757	11514000	819	622	608	955	3004	1502000	336	3	1472	396	2207	441400	
Bihar	230	1128	418	230	2006	4012000	283	29	516	283	1111	555500	55	0	561	138	754	150800	
Gujarat	9230	30658	2722	14494	57104	114208000	4593	104	4622	5558	14877	7438500	1378	70	932	1504	3884	776800	
Himachal Pradesh	0	194	105	0	299	598000	0	0	0	0	0	0	0	0	5	0	5	1000	
Jammu & Kashmir	70	229	354	70	723	1446000	324	1329	274	324	2251	1125500	341	270	165	341	1117	223400	
Manipur	0	2	0	0	2	4000	0	0	62	0	62	31000	0	0	159	0	159	31800	
Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Mizoram	2664	3188	3494	2664	12010	24020000	913	1465	764	913	4055	2027500	0	0	0	0	0	0	
Nagaland	0	0	8	0	8	16000	0	0	147	0	147	73500	0	0	0	0	0	0	
Punjab	1352	1662	241	1601	4856	9712000	3983	174	99	4410	8666	4333000	1859	0	104	2029	3992	798400	
Rajasthan	429	270	1438	429	2566	5132000	822	77	105	822	1826	913000	397	0	39	397	833	166600	
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Tripura	1	0	3	9	13	26000	0	0	5	16	21	10500	0	0	0	1	1	200	
Uttar Pradesh	1935	10315	3253	2683	18186	36372000	839	1606	1918	2056	6419	3209500	254	486	389	905	2034	406800	
Uttarakhand	2	115	0	2	119	238000	2	0	0	2	4	2000	10	6	0	10	26	5200	
West Bengal	10147	11123	12129	13625	47024	94048000	3086	261	952	4919	9218	4609000	108	0	120	738	966	193200	
Total	28401	65169	27022	38151	150673	301346000	17680	7684	12090	22277	51661	25830500	6754	2852	5964	8478	15978	3195600	